

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.136**

925/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 20(1), New Delhi

Vs.

ROC & Ors. ( M/s.Prarambh Realtors Pvt Ltd.)

....APPELLANT

.....RESPONDENT

**SECTION**

**U/s 252**

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.09.2021.

  
**(Madhu Narula)**  
**Court Officer**